

State	No. of villages to be affected	Population/families displaced
Madhya Pradesh	182	108, 118 persons (17, 194 families)
Maharashtra *	35	1204 Families
Gujarat *	19	1900 Families

* (Figures of population affected are not available)

(b) to (d) These details are not available at the Centre. The Narmada Water Disputes Tribunal in its award has specified the norms for land acquisition and rehabilitation measures for the affected population. The displaced persons would be resettled in the irrigation command area of the Sardar Sarovar Project in Gujarat for such of those who wish to migrate or alternatively, the Governments of Madhya Pradesh and Maharashtra would identify land for their settlement and provide rehabilitation measures without incurring much of the ecological disturbance to the people. The States are carrying out necessary surveys and studies in this regard. The cost of land acquisition and rehabilitation would be borne by the Sardar Sarovar Project.

Fish Seeds Mini Kit Distribution

4444. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether fish seed mini-kit distribution has been introduced in the country;

(b) if so, the details thereof;

(c) the amount spent during 1982-83; and

(d) the number of kits distributed in Orissa as also the total number thereof ?

THE MINISTER OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) A new programme of distribution of Induced Breeding Mini-Kits for fish seed production by fish farmers was introduced for the first time during 1982-83 with 100% Central assistance under Centrally Sponsored Fish Farmers Development Agencies. Under this programme, 20 progressive fish farmers were to be selected, trained and provided with mini-kit free of cost in each Fish Farmers' Development Agency operating during the year for taking up fish seed production.

(c) Government of India released to the States an amount of Rs. 31.80 lakhs during 1982-83 for distribution of mini-kits.

(d) In Orissa 56 kits have been distributed so far to fish farmers having facilities for fish seed production out of 140 mini-kits sanctioned for distribution in 7 Fish Farmers' Development Agencies.

Clearance of Vegetable Processing Plant in Haryana

4445. SHRI K. LAKKAPPA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply given to Starred Question No.235 on 26 July, 1982 and USQ No. 49 on 21 February, 1983 regarding vegetable processing plant and state :

THE MINISTER OF STATE IN